

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

STARRED QUESTION NO:97

ANSWERED ON:02.03.2015

FUNDS FOR CONSERVATION OF CULTURAL HERITAGE

Chautala Shri Dushyant;Chudasama Shri Rajeshbhai Naranbhai

**Will the Minister of CULTURE be pleased to state:**

- (a) whether the Government has chalked out any plan for protection of cultural heritage in compliance with United Nations Educational, Scientific and Cultural Organization (UNESCO) guidelines;
- (b) if so, the details thereof along with the funds sanctioned for the purpose, State-wise;
- (c) whether the Government has identified some sites for the purpose of heritage conservation and funding;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for inclusion of Indian Cultural Heritages on the world arena?

**Answer**

MINISTER OF STATE, CULTURE & TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION (DR. MAHESH SHARMA)

(a)to (e): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 97 FOR 2.3.2015.

(a): Yes, Madam. The monuments & sites which are declared as World Heritage follows the UNESCO Guidelines. List of World Heritage sites under Cultural Category is given in Annexure-I.

(b): The details of funds sanctioned for this purpose is given in Annexure II.

(c) & (d): Yes, Madam. All the Centrally protected monuments and conserved by ASI. However, Sri Kedarnath Temple in Rudraprayag District, Uttarakhand State and Jama Masjid at Delhi, being unprotected monuments, have been identified for heritage conservation & funding by the Government of India. The Expenditure incurred so far for conservation of Sri Kedarnath Temple is Rs.1, 49, 81,488/- (2013 to October, 2014) and for Jama Masjid it is Rs. 18,66,664/-.(2007-2011).

(e): India has submitted a revised Tentative list to the World Heritage Centre in April 2014, as per UNESCO guidelines.The List of Tentative Sites is given in Annexure III.